

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.**

**PRESENT:** 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 260/15	TP 35/17	For hearing	433 (e) & (f)	Kasturi & Sons Ltd. Vs. Magnum Intergrafiks (P) Ltd.

<b>SL.</b>	<b>NAME (IN CAPITAL)</b>	<b>SIGNATURE</b>
<b>NO.</b>	<b>&amp; PHONE NUMBER</b>	<b>REPRESENTATION TO WHOM</b>

MANJULA K.S  
9980264329 PETITIONER

Reinhart

## ORDER

Counsel for Petitioner is present. She reported that, Petitioner has complied the objections. She has filed index alongwith enclosure. Registry to verify and put up. List it on 11/12/2017.

Member (T)

## Member (D)